

cies engaged in advance research work;

(c) if so, the time by which this board is likely to be set up; and

(d) whether comments of concerned State Governments would be invited and examined before finalising the recommendations for implementation?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No, Sir.

(b) to (d). Does not arise.

[*English*]

**Inclusion of Languages In Eight Schedule of the Constitution**

511. DR. DAULATRAO SONUJIAHER: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received requests/representations for inclusion of various languages in the Eight Schedule of the Constitution;

(b) if so, the languages about which these representations have received; and

(c) the decision taken thereon.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) (i) Bhojpuri

(ii) Bodo

(iii) Dogri

(iv) English

(v) Garhwali

(vi) Konkani

(vii) Maithali

(viii) Manipuri

(ix) Kumayuni

(x) Nepali

(xi) Rajasthani and

(xii) Santhali

(c) No decision has been taken.

[*Translation*]

**Fake Currency Notes Racket**

512. SHRI BALESHWAR YADAV; Will the PRIME MINISTER be pleased to state:

(a) whether fake currency note racket and fake American dollars selling racket have been detected during the last three months in Delhi;

(b) if so, the number of persons apprehended so far in the case and the value of fake currency notes/fake American Collars recovered from them; and

(c) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) and (c). Three persons have been arrests in two criminal cases and counterfeits

currency to the extent of 4,000 fake U.S. dollars and 680 fake Indian rupees recovered from their possession.

[English]

### Foreign Nationals in India

513. SHRI MOHANBHAI SANJIBHAI DELKAR: Will the PRIME MINISTER be pleased to state the number of foreign nationals held in custody in the country and the number of those released upto September, 1990?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY). Powers have been delegated to the State Government to proceed against foreigners for violation of various laws pertaining to Foreigners Act, Customs Act, NDPS Act, COFEPOSA ACT, etc. As and when the sentence awaited by the courts expires, foreigners are released and sent back to their respective countries. No statistics in respect of such persons is however, maintained at this end.

### Expenditure in Public Sector Undertakings

514. SHRI K. C. TYAGI: Will the PRIME MINISTER be pleased to state:

(a) whether any scheme has been finalised to check the wasteful expenditure in the various Public Sector Undertakings;

(b) if so, the salient features thereof; and

(c) the steps taken for its implementation?

THE MINISTER OF STATE IN THE

PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) to (c). No special scheme has been finalised recently to check wasteful expenditure in Public Sector Undertakings as instructions have been issued from time to time to them for effecting economy in expenditure. There refer inter alia to stationery, entertainment, travel, telephones, furniture, petrol consumption etc.

[Translation]

### Assault on Former P.M. Shri V. P. Singh

515. SHRI YAMUNA PRASAD SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether on 2 December 1990 the former Prime Minister Shri V. P. Singh and other leaders accompanying him were attacked by a stone-throwing mob when he got down at the Bhopal Railway Station as per his scheduled programme; and

(b) if so, whether any inquiry has been conducted in this regard;

(c) if so, the outcome thereof and the action taken thereon; and

(d) the steps taken by the Union Government for providing effective security to the former Prime Minister?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) When Shri V. P. Singh arrived at Bhopal at 8 A.M. on 2nd December, 1990 by Tamil Nadu Express, there was a clash between a group of Bhartiya Janta Yuva Morcha (BJYM) and antireservation elements, who were shouting anti V.P. Singh and anti Mandal Com-